

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

BAIL APPL.NO. TMP 223 OF 2020

In Crime No: 399/2019 of Pattambi Police Station, Palakkad District

Petitioner [Accused No 2]:

Ansar S/o. Yusuf, aged 21 years,
Varamangalathu House,
Pattambi Post, Kondurkara,
Palakkad District – 679 313.

By Adv. Jai George & Daisy A. Philipose

Respondent/ Complainant:

1. State of Kerala represented by the Public Prosecutor,
High Court of Kerala, Ernakulam, Kochi 682 031
2. Sub Inspector of Police, Pattambi Police Station, Pattambi

By Public Prosecutor Sri.Ajith Murali

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA TMP No.223 of 2020

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Dated this the 28th day of April, 2020.

ORDER

The learned counsel for the petitioner seeks for an early hearing of the above bail application.

Post on 30.4.2020.

**C.S.DIAS
JUDGE**

sks/28.4.2020